RESERVE BANK OF INDIA Foreign Exchange Department Central Office Mumbai- 400 001

Notification No. FEMA. 347 /2015-RB

Dated July 24, 2015

Foreign Exchange Management (Export of Goods & Services) (Second Amendment) Regulations, 2015

In exercise of the powers conferred by clause (a) of sub-section (1), sub-section (3) of Section 7 and sub-section (2) of Section 47 of the Foreign Exchange Management Act, 1999 (42 of 1999) and in partial modification of its Notification No.FEMA.23/2000-RB dated May 3, 2000 as amended from time to time, Reserve Bank of India makes the following amendment in the Foreign Exchange Management (Export of Goods and Services) Regulations, 2000, as amended from time to time, namely:

1. Short title and commencement

- (i) These Regulations may be called the Foreign Exchange Management (Export of Goods and Services) (Second Amendment) Regulations, 2015.
- (ii) They shall come into force from the date of publication in Official Gazette.

2. Amendment to the Regulations

In the Foreign Exchange Management (Export of Goods and Services) Regulations, 2000 (Notification No.FEMA.23/2000-RB dated May 3, 2000) (hereinafter called "the principal regulations"), the following amendment shall be made, namely:-

In Regulation 4, the clause (h) stands deleted.

(A. K. Pandey) Chief General Manager

Foot Note:

The Principal Regulations were published in the Official Gazette vide G.S.R. No.409 (E) dated May 8, 2000 in Part II, Section 3, Sub-section (i) and subsequently amended vide

- G.S.R. No. 199 (E) dated March 21, 2001
- G. S. R. No. 473 (E) dated July 8, 2002
- G. S. R. No. 773 (E) dated September 29, 2003
- G. S. R. No. 900 (E) dated November 22, 2003
- G. S. R. No. 279 (E) dated April 23, 2004
- G. S. R. No. 352 (E) dated June 8, 2004
- G. S. R. No. 576 (E) dated August 5, 2008
- G. S. R. No. 896 (E) dated December 17, 2012
- G. S. R. No.342 (E) dated May 29, 2013
- G. S. R. No.362 (E) dated May 27, 2014
- G. S. R. No.434 (E) dated July 8, 2014
- G. S. R. No.930 (E) dated December 31, 2014
- G. S. R. No.326 (E) dated April 28, 2015

Published in the Official Gazette of Government of India – Extraordinary – Part-II, Section 3, Sub-Section (i) dated 24.07.2015-G.S.R.No.579(E)